NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 ADITYA TIWARI

ADVOLAGE

PETTITOHERS

Loty Timos!

2. K. Dowtham kumes Athiban Vilay AIX

Counsel for

ORDER

Shila

Shri Aditya Tiwari, Counsel for Petitioner present. Shri Kawtham Kumar and Shri Athiban Vijay, Counsel for Respondent present. Counsel for respondent filed counter and reply to the questionnaire. Counsel for petitioner prayed some more time for filing rejoinder before the next date of hearing and undertook to submit final arguments. Time enlarged at request. Put up on 5/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)